

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3910
ANSWERED ON:22.08.2003
INCLUSION OF KOLI COMMUNITY IN ST LIST
KOLUR BASAVANAGOUD

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Karnataka Government had sent a proposal to include all the 42 synonymous Koli communities under the Scheduled Tribes List;
- (b) if so, the details thereof;
- (c) whether the National Scheduled Caste and Scheduled Tribes Commission had recommended to include these communities in the Scheduled Tribes List;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

- (a) Yes, Sir. State Government of Karnataka has recommended 39 synonymous Koli communities under the Scheduled Tribes List.
- (b) The details names of Koli communities are given below:-
 - (1)Gangamatha
 - (2) Gangakula,
 - (3) Gourimatha.
 - (4) Ambiga
 - (5) Kabbaliga
 - (6) Kabber
 - (7) Kabbera
 - (8) Karvi
 - (9) Bhoyi
 - (10) Bhoi
 - (11) Boyi
 - (12)Thoreya
 - (13) Gabbit
 - (14) Goabit
 - (15) Daavat
 - (16) Gangamakkalu
 - (17) Gangaputa
 - (18) Ambig

- (19) Bestha
- (20) Koli
- (21) Karakanthra
- (22) Karikanthra
- (23) Meenagara
- (24) Khariya
- (25) Siviya
- (26) Parivara
- (27) Bunda Basthar
- (28) Mahadeva Koli
- (29) Talawara
- (30) Machala, Kahar
- (31) Megaveera
- (32) Sunnagar
- (33) Barki
- (34) Besthar
- (35) Suryavanshi Koli
- (36) Jalagar
- (37) Machi Gabit
- (38) Gapit
- (39) Daalija

(c) (d) & (e) The proposals have been processed as per approved modalities laid down for the purpose.